

NATIONAL GREEN TRIBUNAL, CENTRAL BENCH
SUCHANA BHAWAN, IIIrdFLOOR, ARERA HILLS
CAUSE LIST OF COURT NO. 1

Date: 01st December, 2017
Time : 10.30 A.M.

HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE JUDICIAL MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR COMPLETION OF PLEADINGS				
1.	Original Application No. 54/2017(CZ)	Bhairu Prasad Vs State of M.P. & 7 Ors.	Mr. Dharamveer Sharma, Adv.	
2.	Original Application No. 103/2017(CZ) (M.A.No.454/17)	Ram Bihari Sharma Vs Municipal Commisioner, Rewa & 5 Ors.	Mr. Praveen Diwedi, Adv. Mr. Ayush Dev Bajpai, Adv. Ms. Parul Bhadoria, Adv,	
3.	Original Application No. 67/2017(CZ)	Yashwardhan Singh Yadav Vs State of MP & Ors.	Mr. Rohit Sharma, Adv. Mr. Sachin K. Verma, Adv.	

Note :- The Cases listed on 01-12-2017 shall be postponed on 22-12-2017.

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in